

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4732
TO BE ANSWERED ON MARCH 31, 2022

SANITATION WORKERS

NO. 4732. SHRI K. NAVASKANI :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that numerous sanitation workers cannot afford even the basic equipments needed to work safely; and**
- (b) if so, the initiatives taken/proposed to be taken by the Government in this regard?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a & b) : All equipments needed by sanitation workers for working safely is supposed to be provided by their employers. If they are formal workers of the Urban Local Body (ULB), the safety equipments are provided by the ULB. In case of the non-formal sanitation workers, these equipments are provided by the contractors engaged by the ULBs.

Provisions have been made in Swachh Bharat Mission-Urban (SBM-U) 2.0 for skill development and promotion of entrepreneurship of sanitation workers, bridging the skill gap existing in the workforce, training and orientation of master trainers for conducting trainings on the sanitation subject to develop technical knowledge and skill sets for operating advanced equipments and safety gears.

Under Safaimitra Suraksha Challenge innovative solutions and equipments is being encouraged for cleaning of sewers and manholes in the urban local bodies (ULBs) and the same is also assessed under the Swachh Survekshan.
